

(5)
OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 30th day of July, 2001.

Coram: Hon'ble Mr. S. Dayal, AM
Hon'ble Mr. S.K.I. Naqvi, JM

ORIGINAL APPLICATION NO. 277 OF 1994

Yogendra Prasad,
s/o Sukhnandan Prasad,
r/o village & Post Kharauli,
District Banda,
worked as E.D.M.M.,
in the office of Abhilekh Adhikari,
Rail Dak Vyavastha 'X' Division,
Banda.

. . . . Applicant

By Advocate: Sri K.C. Tripathi,

Versus

1. U.P. Abhilekh Adhikari Rail Dak Vyavastha,
'X' Division, Banda.
2. Superintendent Railway Mail Services,
'X' Division, Jhansi through Union of India.

. . . . Respondents

By Advocate:

_O_R_D_E_R_ (ORAL)

(By Hon'ble Mr. S. Dayal, AM)

The applicant has come to us for a direction
to the respondents to adjust the applicant in other
place except Banda, where the vacancies are still
~~vacant~~¹ available.

[Signature]

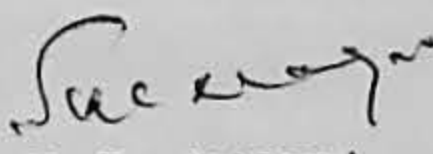
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2.

(8)

2. The applicant was appointed as Extra Departmental Mail Man by an order dated 18.4.1992. He was discharged on 5.9.1992. One Sri Kamlesh Kumar was appointed to the post previously held by the applicant. The applicant does not claim any right against the post, which is occupied by Sri Kamlesh Kumar but seeks mandamus to the authorities to give appointment in other place except Banda.

3. The applicant has not acquired any vested right by virtue of his holding the post from 18.4.92 to 5.9.92, which a period of less than 5 months. He is not entitled to any direction, as sought in the O.A. The O.A. is, therefore, dismissed as lacking in merits.


(S.K.I. NAQVI)
MEMBER (J)


(S. DAYAL)
MEMBER (A)

Nath/